

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3942**

**TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2026/ PHALGUNA 26, 1947 (SAKA)**

**MODERNISATION OF STATE POLICE FORCES**

**3942. SHRI M K RAGHAVAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether funds allocated under the Modernisation of State Police Forces scheme have been fully utilised by States;**

**(b) if so, the details thereof and allocation and utilisation of funds, State-wise; and**

**(c) the steps taken by Government to ensure timely release and effective utilisation of funds?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b): The funds allocated and utilised under the scheme of “Assistance to States & UTs for Modernization of Police (ASUMP)” [erstwhile Modernisation of State Police Forces scheme] during the financial year 2025-26 is given as Annexure.**

**(c): The funds are released to the States/UTs as per the release guidelines of the Department of Expenditure (DoE), Ministry of Finance issued from time to time. As per DoE guidelines, the fund released/sanctioned to the States/UTs depends upon the unspent balances lying with the States/UTs. The Central Government regularly follow-up with the State/UT Governments for timely implementation of the Action Plans and effective utilisation of funds.**

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**Table No: I** Details of the funds allocated, released and utilized by the States/UTs during the financial year 2025-26 under the scheme of 'Assistance to States and UTs for Modernization of Police':

(₹ in crore)

S. No.	State	2025-26		
		Allocation	Released/ Sanctioned	Utilized
1.	Andhra Pradesh	19.76	19.76****	9.8799916
2.	Arunachal Pradesh	3.45	1.725****	0
3.	Assam	12.89	11.745****	5.3299819
4.	Bihar	30.39	15.195****	0.105007
5.	Chhattisgarh	12.17	6.085****	5.8703595
6.	Goa	2.90	1.45****	0.0312000
7.	Gujarat	29.89	24.945****	9.3922236
8.	Haryana	13.25	6.625****	0.4487481
9.	Himachal Pradesh	4.62	4.62****	2.0961007
10.	Jharkhand	13.16	6.58****	0
11.	Karnataka	21.44	35.72****	10.7199999
12.	Kerala	20.76	22.21****	0
13.	Madhya Pradesh	28.17	14.085****	0.0000151
14.	Maharashtra	40.69	0	0
15.	Manipur	4.35	32.175****	0
16.	Meghalaya	3.45	1.725****	0.7426299
17.	Mizoram	2.86	12.28****	1.282605
18.	Nagaland	3.76	31.88****	0
19.	Odisha	15.47	13.735****	4.9995649
20.	Punjab	12.35	12.35****	6.1735997
21.	Rajasthan	23.65	23.65****	10.871373
22.	Sikkim	2.50	2.5****	1.1616051
23.	Tamil Nadu	49.51	50****	0
24.	Telangana	15.92	25.92****	15.91788
25.	Tripura	4.17	2.085****	0.8092016
26.	Uttar Pradesh	63.70	31.85****	0
27.	Uttarakhand	5.89	5.885****	0.9849555
28.	West Bengal	26.27	13.135****	0.0015900
	<b>Total</b>	<b>487.39</b>	<b>429.915</b> <b>( as on 08.03.2026 )</b>	<b>86.8186321</b> <b>( as on 06.03.2026 )</b>

\*\*\*\* Mother Sanction.

**Note**

I. Releases to States have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for incentivizing better police performance etc.

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**Table No: II Details of the funds allocated, released and utilized by UTs during the financial year 2025-26 under the scheme of 'Assistance to States and UTs for Modernization of Police'**

(₹ in crore)

S.No.	UTs	2025-26		
		Allocation	Released/ Sanctioned	Utilized
1.	Andaman & Nicobar Islands	0.91	3.7475	0
2.	Chandigarh	1.04	0	0
3.	Dadra & Nagar Haveli and Daman & Diu	0.68	0	0
4.	Delhi	12.03	0	0
5.	Jammu & Kashmir	7.46	14.39****	14.3886
6.	Ladakh	0.68	0.68	0
7.	Lakshadweep	0.59	0	0
8.	Puducherry	1.22	0.61****	0.0010000
	<b>Total</b>	<b>24.61</b>	<b>19.4275</b> <b>( as on 24.02.2026 )</b>	<b>14.3896</b> <b>( as on 6.03.2026 )</b>

\*\*\*\* Mother Sanction.

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